

MINUTES OF THE MEETING No. 6/15 dated 18.6.2014 (held on 26.6.2014)
UNDER THE CHAIRMANSHIP OF Shri Akash Taneja, Jt. DGFT

LIST OF OFFICERS PRESENT IN THE MEETING IS GIVEN BELOW:-

1. Shri Nand Lal, Sr. Development Officer, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi
- 2) Shri O.P. Sharma, Joint Industrial Adviser, Deptt. of C&PC (Chem. Div.), Shastri Bhavan, New Delhi
3. Ms. Dona Ghosh, Dy. Director General of Foreign Trade, Udyog Bhavan, New Delhi

The Committee first considered minutes of the NC Meeting No.5 /15 for confirmation and confirmed and adopted the same without any change.

Case No M-30 NC No.6/15 Dated 18.6.2014 (held on 26.6.2014)	M/ s Ajanta Offset & Packaging Ltd, F.No.01/83/50/999/AM08/DES-IV RLA F.No.05/24/040/395/AM07 Lic.No.0510207844 dated 21.08.2007
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The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/171/2014-TSW dated 17.6.2014, the Committee decided to approve the case as under :-

Export Item: Multi Colour printed wire – O bound / wire stitched calendars with / Without euro hanger

Quantity : 1 Number

S.No.	Item Description	Quantity recommended
1.	Relevant Quality Printing Paper coated / uncoated with relevant GSM	1.02 Kg/Kg content in export product
2.	Relevant Quality Printing Paper board coated / uncoated with relevant GSM	1.02 Kg/Kg content in export product
3.	Printing Ink	1% of FOB value of

		export
4.	Gum /Glue	As applied for
5.	Straight wire 100 mm, thickness 2-7 mm	Net to net

6.	P.P tube 40-50 micron	Net to net
7.	Nylon Coated wire Nylobind 0.7 mm to 2 mm	Net to net

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-31 NC No.6/15 Dated 18.6.2014 (held on 26.6.2014)	M/ s Ajanta Offset & Packaging Ltd, F.No.01/83/50/841/AM08/DES-IV RLA F.No.05/24/040/228/AM08 Lic.No.0510206858 dated 27.07.2007
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The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/171/2014-TSW dated 17.6.2014, the Committee decided to approve the case as under :-

Export Item: Multi colour printed Semi Finished Booklets & Leaf lets

Quantity : 1 Number

S.No.	Item Description	Quantity recommended
1.	Relevant Quality Printing Paper coated with relevant GSM	1.02 Kg/Kg content in export product
2.	Relevant Quality Printing Paper board coated with relevant GSM	1.02 Kg/Kg content in export product
3.	Printing Ink	1% of FOB value of export
4.	Gum/ Glue	As applied for
5.	Graphic Art Film	Not allowed, as no consumption is given

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No M-32 NC No.6/15 Dated 18.6.2014 (held on 22.6.2014)	M/ s Chemocid Impex Pvt. Limited F.No. 01/83/50/735/AM12/DES-IV RLA No. 03/94/40/656/AM12 License No. 0310662542 dated 31.10.2011
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Committee considered the case as per agenda and decided to defer the case for four weeks for re-examination of case by TA, C&PC (Chemicals). Re-listed for 16.07.2014

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Case No M-33 NC No.6/15 Dated 18.6.2014 (held on 22.6.2014)	M/s Baroda Textile Effects Pvt. Limited, Baroda F.No. 01/83/50/764/AM12/DES-IV/Pt. RLA 34//24/040/202/AM12 Lic No. 3410032681 dated 22.12.2011
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Committee considered the case as per Agenda. Committee decided to defer the case, to re-examine the matter by C&PC (Chemicals). Case deferred for four weeks and re-listed for 16.07.2014.

Case No M-34 NC No.6/15 Dated 18.6.2014 (held on 22.6.2014)	M/s Matangi Inds Ltd, 1) F.No. 01/83/50/900/AM13/DES-IV/Pt. RLA 08/24/40/249/AM13 Lic No. 0810118471 dated 18.02.2013 2) F.No.01/83/50/982/AM13/DES-IV RLA F.No.08/24/40/456/AM13 Lic No.0810119461 dated 15.3.2013
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3) F.No.01/83/50/191/AM13/DES-IV
RLA F.No.08/24/40/273/AM12
Lic No.0810111330 dated 3.5.2012

4. F.No.01/83/50/192/AM13/DES-IV
RLA F.No.08/24/40/0032/AM13
Lic No.0810111328 dated 3.5.2012

5. F.No.01/83/50/238/AM14/DES-IV
RLA F.No.08/24/40/328/AM13
Lic No.0810121747 dated 6.6.2013

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Committee considered the case as per Agenda. Committee decided to defer the case, for re-examination of the matter by C&PC (Chemicals). Case deferred for four weeks and re-listed for 16.07.2014.

Case No M-35 NC No.6/15 Dated 18.6.2014 (held on 22.6.2014)	M/s Prakash Chemicals International (P) Ltd, Baroda F.No. 01/83/50/761/AM12/DES-IV/Pt. RLA 34/24/040/00097/AM12 Lic No. 3410032544 dated 14.12.2011
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their U.O.No. 14010/73/2012-Ch.II dated 25.6.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Otv.
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Chlorinated (45%)	Paraffin	1 Kg	Paraffin (Heavy Paraffin)	Normal	0.555 Kg
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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-36 NC No.6/15 Dated 18.6.2014 (held on 22.6.2014)	M/s Prakash Chemicals International (P) Ltd, Baroda F.No. 01/83/50/759/AM12/DES-IV/Pt. RLA 34/24/040/00098/AM12 Lic No. 3410032545 dated 14.12.2011
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC (Chem. Div) vide their U.O.No. 14010/73/2012-Ch.II dated 25.6.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Chlorinated (70%)	Paraffin 1 Kg	Paraffin (Heavy Paraffin)	Normal 0.365 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision

MEETING NUMBER : 6/83-ALC1/2014 MEETING DATE : 18.06.2014

Case No.:22/51/83-ALC1/2011	Party Name:EVERPLUS PLASTICS PVT. LTD.	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
1 HQ File :01/83/050/00919/AM12/	RLA File :08/24/040/00205/AM12/	Lic.No/Date:0810107664 11.01.2012	Defer Date:16.07.2014
Decision :Comments awaited from Deptt. of C&PC(PC Div). Re-listed for 16.7.2014.			

Case No.:53/47/83-ALC1/2011	Party Name:GUJARAT NRE COKE LTD.	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
2 HQ File :01/83/050/00842/AM12/	RLA File :02/24/040/00175/AM12/	Lic.No/Date:0210172551 17.01.2012	Defer Date:16.07.2014
Decision : Case deferred for four weeks. Reminder to M/o Coal (Shri D.N. Prasad, Jt. Secretary) issued on 11.3.2014 and 18.6.2014. The case is re-listed for 18.6.2014.			

Case No.:15/1/83-ALC1/2012	Party Name:INDIAN TECHNOMAC CO.LTD.	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
3 HQ File :01/83/050/00973/AM12/	RLA File :05/23/040/00459/AM12/	Lic.No/Date:0510318043 16.02.2012	Defer Date:16.07.2014
Decision :The Comments considered the case as per agenda and observed that technical Comments were called for from M/o Mines but the same have not been received so far. It was decided to remind Jt. Secretary, M/O Mines to expedite the comments. The case is re-listed for 16.7.2014.			

Case No.:20/8/83-ALC1/2012	Party Name:PUNE METAGRAPH	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
4 HQ File :01/83/050/00157/AM13/	RLA File :31/83/040/00257/AM12/	Lic.No/Date:3110054198 11.05.2012	Defer Date:16.07.2014
Decision :Hard copy not received from RA. Reminder issued to RA, PUNE on 17.4.2014. The case is re-listed for 16.7.2014.			

Case No.:1/13/83-ALC1/2013	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
5 HQ File	RLA File	Lic.No/Date:0310694693	Defer

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:01/83/050/00163/AM14/ :03/95/040/00054/AM13/ 15.05.2012 Date:16.07.2014

Decision :Hard copy not received from RA. Reminder issued to RA, Mumbai on 17.4.2014. The case is re-listed for 16.7.2014.

Case No.:52/2/83- ALC1/2014	Party Name: HANJIN CHEMICAL INDIA PVT.LTD.	Meet No/Date: 6/83- ALC1/2014 18.06.2014	Status: Case Deferred
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6 HQ File :01/83/050/00977/AM14/	RLA File :05/23/040/00103/AM13/	Lic.No/Date: 0510328043 21.06.2012	Defer Date: 16.07.2014
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Decision :Hard copy not received from RA. E-mail to be issued for hard copy. The case is re-listed for 16.7.2014.

Case No.:40/47/83- ALC1/2012	Party Name: HYDERABAD CHEMICALS LIMITED	Meet No/Date: 6/83- ALC1/2014 18.06.2014	Status: Case Deferred
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7 HQ File :01/83/050/00874/AM13/	RLA File :09/24/040/00387/AM13/	Lic.No/Date: 0910054301 09.11.2012	Defer Date: 16.07.2014
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Decision :Comments awaited from Deptt. of C&PC(Chem. Div). The case is re-listed for 16.7.2014.

Case No.:36/5/83- ALC1/2013	Party Name: SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date: 6/83- ALC1/2014 18.06.2014	Status: Case Deferred
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8 HQ File :01/83/050/00044/AM14/	RLA File :31/83/040/00128/AM13/	Lic.No/Date: 3110056284 20.11.2012	Defer Date: 16.07.2014
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Decision :Comments awaited from Deptt. of C&PC(Chem. Div). The case is re-listed for 16.7.2014.

Case No.:13/43/83- ALC1/2012	Party Name: INDIAN ADDITIVES LIMITED	Meet No/Date: 6/83- ALC1/2014 18.06.2014	Status: Case Deferred
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9 HQ File :01/83/050/00785/AM13/	RLA File :04/24/040/00199/AM13/	Lic.No/Date: 0410141934 20.12.2012	Defer Date: 16.07.2014
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Decision :Comments awaited form C&PC, PC Division. The case is re-listed for 16/7/2014.

Case No.:14/43/83- ALC1/2012	Party Name: INDIAN ADDITIVES LIMITED	Meet No/Date: 6/83- ALC1/2014	Status: Case Deferred
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		18.06.2014	
10	HQ File :01/83/050/00786/AM13/	RLA File :04/24/040/00193/AM13/	Lic.No/Date:0410141933 20.12.2012
			Defer Date:16.07.2014
Decision : Comments awaited form C&PC, PC Division. The case is re-listed for 16/7/2014.			

	Case No.:59/47/83- ALC1/2012	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
11	HQ File :01/83/050/00893/AM13/	RLA File :05/23/040/00387/AM13/	Lic.No/Date:0510341407 20.12.2012	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda and noted that the reply given by the firm is incomplete. Deptt. Of C&PC(PC Div) again issued DL to firm on 27.5.2014. The case is re-listed for 16.7.2014.				

	Case No.:50/47/83- ALC1/2012	Party Name:BANKIM PLAST PVT.LTD.	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
12	HQ File :01/83/050/00884/AM13/	RLA File :03/94/040/00803/AM13/	Lic.No/Date:0310717970 21.12.2012	Defer Date:16.07.2014
Decision : Comments awaited form C&PC, PC Division. The case is re-listed for 16/7/2014.				

	Case No.:8/51/83- ALC1/2012	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
13	HQ File :01/83/050/00914/AM13/	RLA File :09/24/040/00442/AM13/	Lic.No/Date:0910054597 21.12.2012	Defer Date:16.07.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 16.7.2014.				

	Case No.:2/47/83- ALC1/2012	Party Name:SRIRAM COMPOUNDS PVT. LTD ,	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
	HO File	RLA File		

14	:01/83/050/00836/AM13/	RLA File :05/24/040/00303/AM13/	Lic.No/Date:0510341619 26.12.2012	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda. The firm has requested to allow some time to give reply to the D/L. The Committee decided to defer consideration of the case for four weeks. The case is re-listed for 16.7.2014.				

Case No.:25/47/83- ALC1/2012		Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
15	HQ File :01/83/050/00859/AM13/	RLA File :05/23/040/00409/AM13/	Lic.No/Date:0510342817 09.01.2013	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda and noted that the reply given by the firm is incomplete. Deptt. Of C&PC(PC Div) again issued DL to firm on 27.5.2014. The case is re-listed for 16.7.2014.				

16	Case No.:4/51/83-	Party Name:TCPL	Meet No/Date:6/83-	Status:Case
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ALC1/2012	PACKAGING LIMITED	ALC1/2014 18.06.2014	Deferred
HQ File :01/83/050/00910/AM13/	RLA File :03/95/040/00797/AM13/	Lic.No/Date:0310719967 09.01.2013	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 22.1.2014 for Central Excise Data. Reminder to be issued. The case is re-listed for 16.7.2014			

Case No.:3/52/83- ALC1/2012		Party Name:PROEC ENERGY LIMITED	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
17	HQ File :01/83/050/00922/AM13/	RLA File :05/24/040/00383/AM13/	Lic.No/Date:0510342979 10.01.2013	Defer Date:16.07.2014
Decision : D/L dated 28.2.2014 issued by Deptt. of C&PC(PC.Div). Reminder to be issued. The case is re-listed for 16.7.2014.				

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Case No.:25/52/83-ALC1/2012	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
18 HQ File :01/83/050/00944/AM13/	RLA File :03/95/040/00846/AM13/	Lic.No/Date:0310722522 31.01.2013	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda and noted that Central Excise Data duly certified by Central Excise Authority from the firm has been received and is being sent to Deptt. of C&PC(Chem Div.). The case is re-listed for 16.7.2014.			

Case No.:5/5/83-ALC1/2013	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
19 HQ File :01/83/050/00013/AM14/	RLA File :31/83/040/00163/AM13/	Lic.No/Date:3110057093 12.02.2013	Defer Date:16.07.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 16.7.2014.			

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Case No.:47/52/83-ALC1/2012	Party Name:INDO COLCHEM LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
20 HQ File :01/83/050/00966/AM13/	RLA File :08/24/040/00379/AM13/	Lic.No/Date:0810118389 14.02.2013	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda and Committee noted that Central Excise Data duly certified by Central Excise from the firm has been received and is being sent to Deptt. of C&PC(Chem Div.). The case is re-listed for 16.7.2013.			

Case No.:32/52/83-ALC1/2012	Party Name:BAJAJ POLYBLEND PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
21 HQ File :01/83/050/00951/AM13/	RLA File :50/24/040/00016/AM13/	Lic.No/Date:5010001598 19.02.2013	Defer Date:16.07.2014
Decision : Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 16.7.2014			

Case No.:80/5/83-ALC1/2013	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
HQ File :01/83/050/00088/AM14/	RLA File :05/23/040/00477/AM13/	Lic.No/Date:0510346443 19.02.2013	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda and noted that the reply given by the firm is incomplete. Deptt. Of C&PC(PC Div) again issued DL to firm on 27.5.2014. The case is re-listed for 16.7.2014.			

Case No.:3/20/83-ALC1/2013	Party Name:NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Approved
HQ File :01/83/050/00286/AM14/	RLA File :03/95/040/00959/AM13/	Lic.No/Date:0310725626 25.02.2013	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/15/2014-TSW dated 20.6.2014, the Committee decided to approve the case as under :-			

Export Item No.1: As per application

Quantity : 1 Kg

Import :

Item No.	Import tem Description	Quantity recommended
1.	Coated Paper in Jumbo Roll of GSM 90 +/-10%)	1.005 Kg/Kg content in export product

Export Item No.2: As per application

Quantity : 1 Kg

Import :

Item No.	Import tem Description	Quantity recommended
2.	Coated Paper in Jumbo Roll of GSM 90 +/-10%)	1.005 Kg/Kg content in export product

Export Item No.3: As per application

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Quantity : 1 Kg

Import :

Item No.	Import tem Description	Quantity recommended
3.	Coated Paper in Jumbo Roll of GSM 90(+/-10%)	1.005 Kg/Kg content in export product

Export Item No.4: As per application

Quantity : 1 Kg

Import :

Item No.	Import tem Description	Quantity recommended
4.	Natural Transparent / Translucent Tracing Paper in Jumbo Rolls with GSM 90 (+/-10%)	1.01 Kg/Kg content in export product

Export Item No.5: As per application

Quantity : 1 Kg

Import :

Item No.	Import tem Description	Quantity recommended
5.	Natural Transparent / Translucent Tracing Paper in Jumbo Rolls with GSM 112 (+/-10%)	1.01 Kg/Kg content in export product

Export Item No.6: As per application

Quantity : 1 Kg

Import :

Item No.	Import tem Description	Quantity recommended
6.	Natural Transparent / Translucent Tracing Paper in Jumbo Rolls with GSM 90 (+/-10%)	1.03 Kg/Kg content in export product

Export Item No.7: As per application

Quantity : 1 Kg

Import :

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Item No.	Import tem Description	Quantity recommended
7.	Natural Transparent / Translucent Tracing Paper in Jumbo Rolls with GSM 112 (+/-10%)	1.03 Kg/Kg content in export product

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:33/5/83-ALC1/2013	Party Name: PANAMA PETROCHEM LTD.	Meet No/Date: 6/83-ALC1/2014 18.06.2014	Status: Case Deferred
24 HQ File :01/83/050/00041/AM14/	RLA File :03/95/040/00901/AM13/	Lic.No/Date: 0310727299 07.03.2013	Defer Date: 16.07.2014
Decision : Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 16.7.2014			

Case No.:37/5/83-ALC1/2013	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date: 6/83-ALC1/2014 18.06.2014	Status: Case Deferred
25 HQ File :01/83/050/00045/AM14/	RLA File :03/95/040/00844/AM13/	Lic.No/Date: 0310727317 07.03.2013	Defer Date: 16.07.2014
Decision : The Committee considered the case as per agenda and noted that Central Excise Data duly certified by Central Excise Authority from the firm has been received and is being sent to Deptt. of C&PC(Chem Div.). The case is re-listed for 16.7.2014.			

Case No.:35/7/83-ALC1/2013	Party Name: BILAG INDUSTRIES PVT. LTD.,	Meet No/Date: 6/83-ALC1/2014 18.06.2014	Status: Case Deferred
26 HQ File :01/83/050/00136/AM14/	RLA File :03/94/040/00928/AM13/	Lic.No/Date: 0310728672 19.03.2013	Defer Date: 16.07.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. Letter issued on 5.3.2014 for CE Data. The case is re-listed for 16.7.2014.			

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27	Case No.:26/7/83-ALC1/2013	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Approved
	HQ File :01/83/050/00127/AM14/	RLA File :17/24/040/00088/AM13/	Lic.No/Date:17100052 69 21.03.2013	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their U.O.No. 14010/78/2012-Ch.II dated 20.5.2014, the Committee decided to approve the case as under :-				

Export Item	Qty.	Import Item	Qty.
PMP-4MLT (Methoxy PEG Laurate) (Physical Appearance: Light Yellow to Light brownish yellow clear liquid)	1 Kg	1. Ethylene Oxide (Colourless clear liquid) 2. Lauric Acid (Appearance: Solid white coloured Flakes)	0.672 K. 0.305 K.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

28	Case No.:33/7/83-ALC1/2013	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00134/AM14/	RLA File :03/94/040/01107/AM13/	Lic.No/Date:0310729102 21.03.2013	Defer Date:16.07.2014
Decision : Comments awaited from Deptt. of C&PC(Chem. Div). The case is re-listed for 16.7.5.2014.				

Case No.:27/7/83-ALC1/2013	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
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29	HQ File :01/83/050/00128/AM14/	RLA File :03/95/040/00958/AM13/	Lic.No/Date:0310729642 26.03.2013	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda. The Committee obtained that the firm through letter dated 13.1.2014 has furnished the Central Excise Data certified by CA for fixation of norms. Committee decided to call for Production & Consumption Data duly certified by Central Excise. Letter for CE Data issued on 17.4.2014. The case is re-listed for 16.7.2014.				

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30	Case No.:88/26/83- ALC1/2013	Party Name:ITC LIMITED	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00411/AM14/	RLA File :09/24/040/00540/AM13/	Lic.No/Date:0910055575 27.03.2013	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). E-mail issued on 21.11.2013 following by reminder dated 21.1.2014. Another reminder to be issued. The case is re-listed for 16.7.2014.				

31	Case No.:89/26/83- ALC1/2013	Party Name:ITC LIMITED	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Approved
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HQ File :01/83/050/00412/AM14/	RLA File :09/24/040/00527/AM13/	Lic.No/Date:0910055574 27.03.2013	Defer
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/219/2013-TSW dated 23.6.2014, the Committee decided to approve the case as under :-			
Export Item: Poly Coated cup stock 2PE (Paper Board suitable for Packaging)			
Quantity : 1 MT			
S.No.	Item Description	Quantity recommended	
1.	Sodium Chlorate (Pulp Conversion	0.0222 MT	

	Chemical)	
2.	Quick Lime (Pulp Conversion Chemical)	0.9806 MT
3.	Caustic Soda Lye (Pulp Conversion Chemical)	0.0981 MT
4.	Sodium Sulphate (Pulp Conversion Chemical)	0.0222 MT
5.	Wet End Chemicals (Cationic Tapioca Starch, Modified Tapioca Starch, Modified Tapioca Starch, Oxidised Starch, Modified Starch)	0.03350 MT
6.	Carboxy Methyl Cellulose (brightening agent)	0.0071 MT
7.	Precipitated calcium carbonate (pigment)	0.0787 MT
8.	Core Pipes (Packing Material)	As per packaging policy
9.	Stretch Film (Packing Material)	As per packaging policy
10.	LDPE (Polymer)	0.1363 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No.:13/7/83-ALC1/2013	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
32 HQ File :01/83/050/00114/AM14/	RLA File :03/94/040/00935/AM13/	Lic.No/Date:0310730096 02.04.2013	Defer Date:16.07.2014
Decision :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 17.4.2014. The case is re-listed for 16.7.2014.			

33 Case No.:14/7/83-ALC1/2013	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
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HQ File :01/83/050/00115/AM14/	RLA File :03/94/040/00919/AM13/	Lic.No/Date:0310730086 02.04.2013	Defer Date:16.07.2014
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Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 17.4.2014. Reminder to be issued. The case is re-listed for 16.7.2014.

Case No.:15/7/83-ALC1/2013	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
34 HQ File :01/83/050/00116/AM14/	RLA File :03/94/040/00934/AM13/	Lic.No/Date:0310730093 02.04.2013	Defer Date:16.07.2014

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 17.4.2014. Reminder to be issued. The case is re-listed for 16.7.2014.

Case No.:47/7/83-ALC1/2013	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
35 HQ File :01/83/050/00148/AM14/	RLA File :34/24/040/00316/AM13/	Lic.No/Date:3410036586 05.04.2013	Defer Date:16.07.2014

Decision : Comments awaited from Deptt. of C&PC (Chem. Div). The case is re-listed for 16.7.2014.

Case No.:51/2/83-ALC1/2014	Party Name:HANJIIN CHEMICAL INDIA PVT.LTD.	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
36 HQ File :01/83/050/00976/AM14/	RLA File :05/23/040/00007/AM14/	Lic.No/Date:0510351079 09.04.2013	Defer Date:16.07.2014

Decision : The Committee considered the case as per agenda and noted that hard copy of the application has not been received through RA and decided to defer the case. Letter to be issued to RA. The case is re-listed for 16.7.2014.

Case No.:77/17/83-ALC1/2013	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
37 HQ File :01/83/050/00250/AM14/	RLA File :03/95/040/01041/AM13/	Lic.No/Date:0310732195 22.04.2013	Defer Date:16.07.2014

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 13.1.2014. Reminder issued on 17.4.2014. Final reminder to be issued. The case is re-listed for 16.7.2014.

Case No.:24/21/83-ALC1/2013	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
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HQ File :01/83/050/00310/AM14/	RLA File :09/24/040/00014/AM14/	Lic.No/Date:0910055852 23.04.2013	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 6.9.2013. Reminder issued on 22.1.2014. Final reminder issued on 17.4.2014. The case is re-listed for 16.7.2014.			

Case No.:17/17/83- ALC1/2013	Party Name:MAHAK DYECHAM INDUSTRIES	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
HQ File :01/83/050/00190/AM14/	RLA File :08/24/040/00015/AM14/	Lic.No/Date:0810120489 25.04.2013	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter to be issued. The case is re-listed for 16.7.2014.			

Case No.:78/17/83- ALC1/2013	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
HQ File :01/83/050/00251/AM14/	RLA File :03/95/040/01040/AM13/	Lic.No/Date:0310732635 26.04.2013	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 13.1.2014. Reminder issued on 17.4.2014. Final reminder to be issued. The case is re-listed for 16.7.2014.			

Case No.:53/17/83- ALC1/2013	Party Name:PROEC ENERGY LIMITED	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
HQ File :01/83/050/00226/AM14/	RLA File :05/24/040/00016/AM14/	Lic.No/Date:0510352597 29.04.2013	Defer Date:16.07.2014
Decision : D/L dated 12.5.2014 issued by Deptt. of C&PC(PC.Div). Reminder to be issued. Re-listed for 16.7.2014.			

Case No.:51/17/83- ALC1/2013	Party Name:ASIATIC INDUSTRIES	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
HQ File :01/83/050/00224/AM14/	RLA File :08/24/040/00018/AM14/	Lic.No/Date:0810120614 30.04.2013	Defer Date:16.07.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 16.7.2014.			

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43	Case No.:127/26/83- ALC1/2013	Party Name:BEE CHEMS	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
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HQ File :01/83/050/00450/AM14/	RLA File :06/24/040/00002/AM14/	Lic.No/Date:0610031752 30.04.2013	Defer Date:16.07.2014
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Decision :Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 16.7.2014.

44	Case No.:1/9/83- ALC1/2013	Party Name:JK MASTER BATCH PVT.LTD.	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00157/AM14/	RLA File :05/23/040/00030/AM14/	Lic.No/Date:0510353100 03.05.2013	Defer Date:16.07.2014

Decision :Committee observed that hard copy has not been received. Hence decided to send again reminder to RA & Firm. Reminder issued for hard copy on 17.4.2014. The case is re-listed for 16.7.2014

45	Case No.:46/17/83- ALC1/2013	Party Name:ASIATIC INDUSTRIES	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00219/AM14/	RLA File :08/24/040/00041/AM14/	Lic.No/Date:0810120821 07.05.2013	Defer Date:16.07.2014

Decision :Comments awaited from Deptt. of C&PC(Chem. Div). The case is re-listed for 16.7.2014.

46	Case No.:28/17/83- ALC1/2013	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00201/AM14/	RLA File :34/24/040/00012/AM14/	Lic.No/Date:3410036839 10.05.2013	Defer Date:16.07.2014

Decision :Comments awaited from Deptt. of C&PC(Chem. Div). The case is re-listed for 16.7.2014.

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Case No.:42/26/83- ALC1/2013	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Approved
HQ File :01/83/050/00365/AM14/	RLA File :03/95/040/00094/AM14/	Lic.No/Date:0310733923 10.05.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. Nil dated 23.6.2014, the Committee decided to approve the case as under :-

Export Item: Self Adhesive Paper (160 GSM+/-10%) with Adhesive coating weight of 22GSM/SQM

Quantity : 1 Sq. Meter

S.No.	Item Description	Quantity recommended
1.	Relevant Chromo Paper (75 GSM+/- 10%)	1.04 Sq. Meter
2.	Adhesive (55% Solid water Based))	0.042 Kg
3.	Silicon Coated Paper (62 GSM+/-10%)	1.04 Sq. Meter

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:43/26/83- ALC1/2013	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Approved
HQ File :01/83/050/00366/AM14/	RLA File :03/95/040/00097/AM14/	Lic.No/Date:0310733922 10.05.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/14/2014-TSW dated 24.6.2014, the Committee decided to approve the case as under :-

Export Item: Self Adhesive Paper (165 GSM+/-10%) with Adhesive coating weight of 20 GM/SQM

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Quantity : 1 Sq. Meter

S.No.	Item Description	Quantity recommended
1.	Relevant Vellum Paper (70 GSM+/-10%)	1.04 Sq. Meter
2.	Adhesive (100% Solid) (Rubber base Hot melt)	0.024 Kg
3.	Relevant Silicon Coated Paper (62 GSM+/-10%)	1.04 Sq. Meter

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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49	Case No.:47/17/83-ALC1/2013	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00220/AM14/	RLA File :08/24/040/00048/AM14/	Lic.No/Date:0810121118 15.05.2013	Defer Date:16.07.2014
	Decision :Comments awaited from Deptt. of C&PC(Chem Div.). The case is re-listed for 16.7.2014.			

50	Case No.:92/17/83-ALC1/2013	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00265/AM14/	RLA File :03/94/040/00097/AM14/	Lic.No/Date:0310734662 16.05.2013	Defer Date:16.07.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div.). The case is re-listed for 16.7.2014.

51	Case No.:45/17/83-ALC1/2013	Party Name:ASIATIC INDUSTRIES	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00218/AM14/	RLA File :08/24/040/00062/AM14/	Lic.No/Date:0810121195 17.05.2013	Defer Date:16.07.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div.). The case is re-listed for 16.7.2014.

Case No.:23/17/83- ALC1/2013	Party Name:MAHAK DYECHAM INDUSTRIES	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
52 HQ File :01/83/050/00196/AM14/	RLA File :08/24/040/00065/AM14/	Lic.No/Date:0810121258 20.05.2013	Defer Date:16.07.2014

Decision :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter/E-mail to be issued. The case is re-listed for 16.7.2014.

Case No.:48/17/83- ALC1/2013	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
53 HQ File :01/83/050/00221/AM14/	RLA File :05/23/040/00046/AM14/	Lic.No/Date:0510354795 22.05.2013	Defer Date:16.07.2014

Decision :The Committee considered the case as per agenda and noted that the reply given by the firm is incomplete. Deptt. Of C&PC(PC Div) again D/L issued to firm on 27.5.2014. The case is re-listed for 16.7.2014.

Case No.:27/17/83- ALC1/2013	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
54 HQ File :01/83/050/00200/AM14/	RLA File :08/24/040/00074/AM14/	Lic.No/Date:0810121378 24.05.2013	Defer Date:16.07.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div.). The case is re-listed for 16.7.2014.

Case No.:7/26/83- ALC1/2013	Party Name:TASKAR CHEMICALS PVT. LTD.	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
55 HQ File :01/83/050/00330/AM14/	RLA File :03/95/040/00157/AM14/	Lic.No/Date:0310735526 24.05.2013	Defer Date:16.07.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 16.7.2014.

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Case No.:5/26/83-ALC1/2013	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
HQ File :01/83/050/00328/AM14/	RLA File :03/95/040/01050/AM13/	Lic.No/Date:0310735655 27.05.2013	Defer Date:16.07.2014
56 Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 13.1.2014. Reminder issued on 17.4.2014. Final reminder to be issued. The case is re-listed for 16.7.2014.			

Case No.:26/17/83-ALC1/2013	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
HQ File :01/83/050/00199/AM14/	RLA File :05/23/040/00064/AM14/	Lic.No/Date:0510355507 29.05.2013	Defer Date:16.07.2014
57 Decision : The Committee considered the case as per agenda and noted that the reply given by the firm is incomplete. Deptt. Of C&PC(PC Div) again D/L issued to firm on 27.5.2014. The case is re-listed for 16.7.2014.			

Case No.:24/26/83-ALC1/2013	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
HQ File :01/83/050/00347/AM14/	RLA File :03/94/040/00167/AM14/	Lic.No/Date:0310736146 30.05.2013	Defer Date:16.07.2014
58 Decision : The Committee considered the case as per agenda and Committee noted that Central Excise Data duly certified CA from the firm has been received and is being sent to Deptt. of C&PC(Chem Div.). The case is re-listed for 16.7.2013.			

Case No.:25/26/83-ALC1/2013	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
HQ File :01/83/050/00348/AM14/	RLA File :03/94/040/00169/AM14/	Lic.No/Date:0310736144 30.05.2013	Defer Date:16.07.2014
59 Decision : The Committee considered the case as per agenda and Committee noted that Central Excise Data duly certified CA from the firm has been received and is being sent to Deptt. of C&PC(Chem Div.). The case is re-listed for 16.7.2013.			

Case No.:20/26/83-ALC1/2013	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
HQ File :01/83/050/00343/AM14/	RLA File :03/94/040/00170/AM14/	Lic.No/Date:0310736370 03.06.2013	Defer Date:16.07.2014
60 Decision : The Committee considered the case as per agenda and Committee noted that Central Excise Data duly certified CA from the firm has been received and is being			

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sent to Deptt. of C&PC(Chem Div.). The case is re-listed for 16.7.2013.

Case No.:65/26/83-ALC1/2013	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
61 HQ File :01/83/050/00388/AM14/	RLA File :31/83/040/00033/AM14/	Lic.No/Date:3110058596 03.06.2013	Defer Date:16.07.2014
Decision : Comments awaited from Deptt. of C&PC(Chem. Div). The case is re-listed on 16.7.2014.			

Case No.:63/26/83-ALC1/2013	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status: Case Deferred
62 HQ File :01/83/050/00386/AM14/	RLA File :31/83/040/00018/AM14/	Lic.No/Date:3110058683 10.06.2013	Defer Date:16.7.2014
Decision : Comments awaited from Deptt. of C&PC(Chem. Div). The case is re-listed on 16.7.2014.			

Case No.:25/30/83-ALC1/2013	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
63 HQ File :01/83/050/00487/AM14/	RLA File :03/94/040/00216/AM14/	Lic.No/Date:0310737259 11.06.2013	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 22.1.2014. Reminder issued on 17.4.2014. The case is re-listed for 16.7.2014.			

Case No.:26/30/83-ALC1/2013	Party Name:JAWAHAR SAW MILLS PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
64 HQ File :01/83/050/00488/AM14/	RLA File :03/94/040/00241/AM14/	Lic.No/Date:0310738027 18.06.2013	Defer Date:16.07.2014
Decision : D/L dated 31.12.2013 followed by reminder dated 24.3.2014 issued by DIPP. Another reminder to be issued. The case is re-listed for 16.7.2014.			

Case No.:70/17/83-	Party Name:KANDLA	Meet No/Date:6/83-	Status:Case
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ALC1/2013	ENERGY AND CHEMICALS LIMITED	ALC1/2014 18.06.2014	Status: Case Deferred
65 HQ File :01/83/050/00243/AM14/	RLA File :05/23/040/00097/AM14/	Lic.No/Date:0510357867 21.06.2013	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda and noted that the reply given by the firm is incomplete. Deptt. Of C&PC(PC Div) again D/L issued to firm on 27.5.2014. The case is re-listed for 16.7.2014.			

Case No.:12/21/83- ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
66 HQ File :01/83/050/00298/AM14/	RLA File :08/24/040/00107/AM14/	Lic.No/Date:0810122299 27.06.2013	Defer Date:16.07.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div.). Re-listed for 16.7.2014.			

Case No.:2/15/83- ALC1/2013	Party Name:BODAL CHEMICALS LTD	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
67 HQ File :01/83/050/00171/AM14/	RLA File :08/24/040/00127/AM14/	Lic.No/Date:0810122411 01.07.2013	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RA and firm. Letter issued for hard copy on 17.4.2014. The case is re-listed for 16.7.2014			

Case No.:74/26/83- ALC1/2013	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
66 HQ File :01/83/050/00397/AM14/	RLA File :08/24/040/00125/AM14/	Lic.No/Date:0810122412 01.07.2013	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 22.1.2014. Reminder issued on 17.4.2014. The case is re-listed for 16.7.2014			

Case No.:13/21/83-ALC1/2013	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
69 HQ File :01/83/050/00299/AM14/	RLA File :10/24/040/00021/AM14/	Lic.No/Date:1010053953 02.07.2013	Defer Date:16.07.2014
Decision : Comments awaited from DBT. The case is re-listed for 16.7.2014.			

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Case No.:36/26/83-ALC1/2013	Party Name:JOLLY BOARD LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
70 HQ File :01/83/050/00359/AM14/	RLA File :03/94/040/00286/AM14/	Lic.No/Date:0310739897 02.07.2013	Defer Date:16.07.2014
Decision : D/L dated 24.3.2014 issued by DIPP. Reminder dated 23.5.2014 issued by this office. Final reminder to be issued. The case is re-listed for 16.7.2014.			

Case No.:17/21/83-ALC1/2013	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
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HQ File :01/83/050/00303/AM14/	RLA File :05/23/040/00125/AM14/	Lic.No/Date:0510358712 04.07.2013	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda and noted that the reply given by the firm is incomplete. Deptt. Of C&PC(PC Div) again D/L issued to firm on 27.5.2014. The case is re-listed for 16.7.2014.			

Case No.:71/26/83-ALC1/2013	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
72 HQ File :01/83/050/00394/AM14/	RLA File :08/24/040/00098/AM14/	Lic.No/Date:0810122586 05.07.2013	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 22.1.2014. Reminder issued on 17.4.2014. The case is re-listed for 16.7.2014			

	Case No.:38/30/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
73	HQ File :01/83/050/00500/AM14/	RLA File :08/24/040/00136/AM14/	Lic.No/Date:0810122603 08.07.2013	Defer Date:16.07.2014
Decision : Comments awaited from Deptt. of C&PC(Chem. Div.), Re-listed for 16.7.2014.				

	Case No.:39/30/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
74	HQ File :01/83/050/00501/AM14/	RLA File :08/24/040/00137/AM14/	Lic.No/Date:0810122602 08.07.2013	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda and noted that Central Excise Data duly certified by Central Excise from the firm has been received and is being sent to Deptt. of C&PC(Chem.Div). The case is re-listed for 16.7.2014.				

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	Case No.:2/19/83-ALC1/2013	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
75	HQ File :01/83/050/00281/AM14/	RLA File :03/95/040/00198/AM14/	Lic.No/Date:0310741056 10.07.2013	Defer Date:16.07.2014
Decision : Comments awaited from Deptt. of C&PC(Chem. Div). The case is re-listed for 16.7.2014.				

	Case No.:27/26/83-ALC1/2013	Party Name:KIM CHEMICALS LTD.	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
76	HQ File :01/83/050/00350/AM14/	RLA File :03/94/040/00303/AM14/	Lic.No/Date:0310741761 17.07.2013	Defer Date:16.07.2014

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Decision :The Committee considered the case as per agenda and Committee noted that reply from the firm has been received and sent to Deptt. of C&PC(PC Div) on 3.5.2014 but hard copy not received from RA, Mumbai. Committee decided to defer the case. The case is re-listed for 16.7.2014.

Case No.:2/20/83-ALC1/2013	Party Name:PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
77 HQ File :01/83/050/00285/AM14/	RLA File :25/24/040/00003/AM14/	Lic.No/Date:2510004084 24.07.2013	Defer Date:16.07.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 16.7.2014.			

Case No.:64/30/83-ALC1/2013	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
78 HQ File :01/83/050/00526/AM14/	RLA File :34/24/040/00072/AM14/	Lic.No/Date:3410037492 25.07.2013	Defer Date:16.07.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 16.7.2014.			

Case No.:4/19/83-ALC1/2013	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
79 HQ File :01/83/050/00283/AM14/	RLA File :09/24/040/00199/AM14/	Lic.No/Date:0910056980 01.08.2013	Defer Date:16.07.2014
Decision :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 22.1.2014. Reminder issued for CE Data on 17.4.2014. Final reminder to be issued. The case is re-listed for 16.7.2014.			

Case No.:67/26/83-ALC1/2013	Party Name:GREENPLY INDUSTRIES LTD.	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
80 HQ File :01/83/050/00390/AM14/	RLA File :02/24/040/00057/AM14/	Lic.No/Date:0210192629 02.08.2013	Defer Date:16.07.2014
Decision :Comments awaited from Deptt. of C&PC(PC Div). Re-listed for 16.7.2014			

Case No.:111/26/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
81 HQ File :01/83/050/00434/AM14/	RLA File :08/24/040/00196/AM14/	Lic.No/Date:0810123502 05.08.2013	Defer Date:16.07.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed			

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for 16.7.2014.

Case No.:98/26/83-ALC1/2013	Party Name:PROEC ENERGY LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
82 HQ File :01/83/050/00421/AM14/	RLA File :05/24/040/00169/AM14/	Lic.No/Date:0510362195 07.08.2013	Defer Date:16.07.2014
Decision :D/L dated 26.11.2013 issued by Deptt. of C&PC(PC.Div). Reminder to be issued. Re-listed for 16.7.2014.			

Case No.:47/30/83-ALC1/2013	Party Name:EURO DECOR PVT. LTD.	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Approved
HQ File :01/83/050/00509/AM14/	RLA File :03/94/040/00375/AM14/	Lic.No/Date:0310744688 08.08.2013	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/173/2014-TSW dated 25.6.2014, the Committee decided to approve the case as under :-			

83 **Export Item:** Dyed and Smoke Veneer-0.5 mm to 0.8mm

Quantity : 1 Sq. Meter

S.No.	Item Description	Quantity recommended
1.	Relevant thickness Raw Veneer – 0.5 mm to 0.8 mm	1.01 Sq. Meter

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:46/26/83-ALC1/2013	Party Name:LONA INDUSTRIES LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
84 HQ File :01/83/050/00369/AM14/	RLA File :03/95/040/00286/AM14/	Lic.No/Date:0310744875 12.08.2013	Defer Date:16.07.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 16.7.2014.			

Case No.:100/26/83-ALC1/2013	Party Name:PERFECT COLOURANTS AND PLASTICS PVT LTD	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
85 HQ File :01/83/050/00423/AM14/	RLA File :34/24/040/00103/AM14/	Lic.No/Date:3410037638 13.08.2013	Defer Date:16.07.2014

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Decision :D/L dated 31.10.2013 issued by Deptt. of C&PC(PC.Div). Reminder issued

by this office on 24.1.2014 . Final reminder to be issued. The case is re-listed for 16.7.2014.

Case No.:8/28/83-ALC1/2013	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
86 HQ File :01/83/050/00460/AM14/	RLA File :03/94/040/00756/AM13/	Lic.No/Date:0310745144 13.08.2013	Defer Date:16.07.2014
Decision :D/L dated 26.2.2014 issued by Deptt. of C&PC(PC.Div). Reminder to be issued. The case is re-listed for 16.7.2014.			

Case No.:107/26/83-ALC1/2013	Party Name:ATUL LIMITED,	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
87 HQ File :01/83/050/00430/AM14/	RLA File :08/24/040/00166/AM14/	Lic.No/Date:0810123843 14.08.2013	Defer Date:16.07.2014
Decision :Comments awaited from Deptt. of &PC(Chem Div). The case is re-listed for 16.7.2014.			

Case No.:99/26/83-ALC1/2013	Party Name:MAHAK DYECHAM INDUSTRIES	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
88 HQ File :01/83/050/00422/AM14/	RLA File :08/24/040/00218/AM14/	Lic.No/Date:0810123892 16.08.2013	Defer Date:16.07.2014
Decision :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. Letter to be issued. The case is re-listed for 16.7.2014.			

Case No.:105/26/83-ALC1/2013	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
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89	HQ File :01/83/050/00428/AM14/	RLA File :05/23/040/00215/AM14/	Lic.No/Date:0510362973 20.08.2013	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda and noted that the reply given by the firm is incomplete. Deptt. Of C&PC(PC Div) again D/L issued to firm on 27.5.2014. The case is re-listed for 16.7.2014.				

	Case No.:6/28/83- ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
90	HQ File :01/83/050/00458/AM14/	RLA File :08/24/040/00235/AM14/	Lic.No/Date:0810124125 26.08.2013	Defer Date:16.07.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 16.7.2014.				

	Case No.:4/35/83- ALC1/2013	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
91	HQ File :01/83/050/00613/AM14/	RLA File :03/95/040/00395/AM14/	Lic.No/Date:0310747475 29.08.2013	Defer Date:16.07.2014
Decision : D/L dated 24.1.2013 issued by DIPP. Reminder issued by this office on 17.4.2014. The case is re-listed for 16.7.2014.				

	Case No.:43/30/83- ALC1/2013	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
92	HQ File :01/83/050/00505/AM14/	RLA File :30/24/040/00023/AM14/	Lic.No/Date:3010096547 03.09.2013	Defer Date:16.07.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 16.7.2014.				

	Case No.:62/30/83- ALC1/2013	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
93	HQ File :01/83/050/00654/AM14/	RLA File :30/24/040/00023/AM14/	Lic.No/Date:3410037818	Defer

Decision : D/L dated 21.11.2013 issued by Deptt. of C&PC(Chem.Div). Reminder issued by this office on 24.1.2014. The case is re-listed for 16.7.2014.

Case No.:41/34/83-ALC1/2013	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Approved
HQ File :01/83/050/00576/AM14/	RLA File :03/95/040/00392/AM14/	Lic.No/Date:0310748372 04.09.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/318/2013-TSW dated 25.6.2014, the Committee decided to approve the case as under :-

Export Item: Self Adhesive Paper (160 GSM+/-10%) with Adhesive coating weight of 20 GM/SQM

Quantity : 1 Sq. Meter

S.No.	Item Description	Quantity recommended
1.	Relevant Thermal Transfer Ultra Paper (80 GSM+/-10%)	1.04 Sq. Meter
2.	Adhesive (100% Solid) (Rubber base Hot melt)	0.024 Kg

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3.	Relevant Silicon Coated Paper (60 GSM+/-10%)	1.04 Sq. Meter
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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:7/30/83-ALC1/2013	Party Name:DYNAMIC INDUSTRIES LIMITED,	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
HQ File :01/83/050/00469/AM14/	RLA File :08/24/040/00247/AM14/	Lic.No/Date:0810124522 05.09.2013	Defer Date:16.07.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 16.7.2014.

Case No.:60/34/83-ALC1/2013	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
96 HQ File :01/83/050/00595/AM14/	RLA File :03/94/040/00484/AM14/	Lic.No/Date:0310748782 06.09.2013	Defer Date:16.07.2014

Decision :The Committee considered the case as per agenda and noted that Central Excise Data certified by CA from the firm has been received and is being sent to C&PC(Chem.Div). The case is re-listed for 16.7.2014.

Case No.:4/30/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
97 HQ File :01/83/050/00466/AM14/	RLA File :08/24/040/00243/AM14/	Lic.No/Date:0810124575 10.09.2013	Defer Date:16.07.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 16.7.2014.

Case No.:45/30/83-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
98 HQ File :01/83/050/00507/AM14/	RLA File :02/24/040/00056/AM14/	Lic.No/Date:0210194064 10.09.2013	Defer Date:16.07.2014

Decision :D/L dated 10.3.2014 issued by Deptt. of C&PC(PC.Div). Reminder to be issued. The case is re-listed for 16.7.2014.

Case No.:46/30/83-ALC1/2013	Party Name:EMAMI BIOTECH LIMITED,	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
99 HQ File :01/83/050/00508/AM14/	RLA File :02/24/040/00080/AM14/	Lic.No/Date:0210194063 10.09.2013	Defer Date:16.07.2014

Decision :D/L dated 19.12.2013 issued by DC(MSME). Reminder issued on

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21.2.2014 by this office. Final reminder to be issued. The case is re-listed for 16.7.2014.

100	Case No.:56/34/83-ALC1/2013	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00591/AM14/	RLA File :03/94/040/00500/AM14/	Lic.No/Date:0310749122 11.09.2013	Defer Date:16.07.2014
	Decision : The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 13.1.2014. Reminder dated 17.4.2014 issued by this office. The case is re-listed for 16.7.2014.			

101	Case No.:4/28/83-ALC1/2013	Party Name:R.H.INTERNATIONAL	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00456/AM14/	RLA File :29/24/040/00007/AM14/	Lic.No/Date:2910022556 12.09.2013	Defer Date:16.07.2014
	Decision : D/L dated 24.3.2014 issued by DIPP. Reminder to be issued by this office. The case is re-listed for 16.7.2014.			

102	Case No.:8/30/83-ALC1/2013	Party Name:ASIATIC INDUSTRIES	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00470/AM14/	RLA File :08/24/040/00262/AM14/	Lic.No/Date:0810124724 12.09.2013	Defer Date:16.07.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 16.7.2014.			

103	Case No.:52/34/83-ALC1/2013	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00587/AM14/	RLA File :03/95/040/00162/AM14/	Lic.No/Date:0310749347 12.09.2013	Defer Date:16.07.2014
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. E-mail issued on 28.3.2014. Reminder to be issued. The case is re-listed for 16.7.2014.			

104	Case No.:63/34/83-ALC1/2013	Party Name:CHEMINOVA INDIA LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00598/AM14/	RLA File :03/94/040/00513/AM14/	Lic.No/Date:0310749470 13.09.2013	Defer Date:16.07.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case is re-listed for 16.7.2014.			

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105	Case No.:40/34/83-ALC1/2013	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00575/AM14/	RLA File :03/95/040/00006/AM14/	Lic.No/Date:0310749642 16.09.2013	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. E-mail issued on 28.3.2014, Reminder to be issued. The case is re-listed for 16.7.2014.				

106	Case No.:55/34/83-ALC1/2013	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00590/AM14/	RLA File :03/94/040/00277/AM14/	Lic.No/Date:0310749904 17.09.2013	Defer Date:16.07.2014
Decision :				

HQ File :01/83/050/00558/AM14/	RLA File :05/23/040/00180/AM14/	Lic.No/Date:0510366412 23.09.2013	Defer Date:16.07.2014
Decision :Another D/L issued by DIPP on 23.4.2014. The case is re-listed for 16.7.2014.			

Case No.: 22/34/83-ALC1/2013	Party Name: MAHALAXMI POLYPACK PVT.LTD.	Meet No/Date: 6/83-ALC1/2014 18.06.2014	Status: Case Deferred
111 HQ File :01/83/050/00557/AM14/	RLA File :05/24/040/00220/AM14/	Lic.No/Date:0510366703 25.09.2013	Defer Date:16.07.2014
Decision :D/L dated 14.3.2014 issued by Deptt. of C&PC(PC.Div). Reminder to be issued. The case is re-listed for 16.7.2014.			

Case No.: 13/34/83-ALC1/2013	Party Name: INDO COLCHEM LIMITED	Meet No/Date: 6/83-ALC1/2014 18.06.2014	Status: Case Deferred
112 HQ File :01/83/050/00548/AM14/	RLA File :08/24/040/00223/AM14/	Lic.No/Date:0810125172 27.09.2013	Defer Date:16.07.2014
Decision :The Committee considered the case as per agenda and Committee noted that Central Excise Data duly certified by Central Excise from the firm has been received and is being sent to Deptt. of C&PC(Chem Div.). The case is re-listed for 16.7.2014.			

Case No.: 2/34/83-ALC1/2013	Party Name: ANKIT INDUSTRIES	Meet No/Date: 6/83-ALC1/2014 18.06.2014	Status: Case Deferred
113 HQ File	RLA File	Lic.No/Date:0810125252	Defer

:01/83/050/00537/AM14/ :08/24/040/00287/AM14/ 30.09.2013 Date: 16.07.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 16-7.2014.

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114	Case No.:4/36/83-ALC1/2013	Party Name:JAMES WALKER INMARCO INDUSTRIES PVT. LTD.,	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00619/AM14/	RLA File :03/94/040/00571/AM14/	Lic.No/Date:0310751606 30.09.2013	Defer Date: 16.07.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Letter issued to RA, Mumbai on 22.1.2014 and 17.4.2014. The case re-listed for for 2.7.2014.				

115	Case No.:7/28/83-ALC1/2013	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
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HQ File :01/83/050/00459/AM14/	RLA File :30/24/040/00033/AM14/	Lic.No/Date:3010097273 03.10.2013	Defer Date: 16.07.2014
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Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 16.7.2014.

116	Case No.:6/34/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00541/AM14/	RLA File :08/24/040/00274/AM14/	Lic.No/Date:0810125294 03.10.2013	Defer Date: 16.07.2014
Decision : Comments awaited from Deptt. of C&PC(Chem. Div.) Re-listed for 16.7.2014.				

	Case No.:65/34/83-ALC1/2013	Party Name:R. K. INDUSTRIES	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
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117	HQ File :01/83/050/00600/AM14/	RLA File :34/24/040/00161/AM14/	Lic.No/Date:3410038103 03.10.2013	Defer Date:16.07.2014
Decision : Comments awaited from Deptt. of C&PC(Chem. Div.) Re-listed for 16.7.2014.				

	Case No.:15/34/83- ALC1/2013	Party Name:CENTURY TEXTILES AND INDUSTRIES LTD	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
118	HQ File :01/83/050/00550/AM14/	RLA File :02/24/040/00060/AM14/	Lic.No/Date:0210195059 04.10.2013	Defer Date:16.07.2014
Decision : D/L dated 25.3.2014 issued by DIPP. Reminder to be issued. The case is re-listed for 16.7.2014.				

	Case No.:43/34/83- ALC1/2013	Party Name:KMB TRADING CORPORATION P LTD,	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
119	HQ File :01/83/050/00578/AM14/	RLA File :32/24/040/00012/AM14/	Lic.No/Date:3210068096 04.10.2013	Defer Date:16.07.2014
Decision : D/L dated 16.5.2014 issued by DIPP. Reminder to be issued by this office. The case is re-listed for 16.7.2014.				

	Case No.:16/2/83- ALC1/2014	Party Name:KMB TRADING CORPORATION P LTD,	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
120	HQ File :01/83/050/00016/AM15/	RLA File :32/24/040/00015/AM14/	Lic.No/Date:3210068440 10.10.2013	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to DIPP. The case is re-listed for				

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16.7.2014				
	Case No.:1/34/83- ALC1/2013	Party Name:ARUNAYA ORGANICS PVT. LTD.	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred

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121	HQ File :01/83/050/00536/AM14/	RLA File :08/24/040/00299/AM14/	Lic.No/Date:0810125589 11.10.2013	Defer Date:16.07.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 16.7.2014.				

	Case No.: 1/30/83-ALC1/2013	Party Name: ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date: 6/83-ALC1/2014 18.06.2014	Status: Case Deferred
122	HQ File :01/83/050/00463/AM14/	RLA File :08/24/040/00277/AM14/	Lic.No/Date:0810125597 14.10.2013	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued for CE Data on 17.4.2014. Reminder to be issued. The case is re-listed for 16.7.2014.				

	Case No.: 2/30/83-ALC1/2013	Party Name: ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date: 6/83-ALC1/2014 18.06.2014	Status: Case Deferred
123	HQ File :01/83/050/00464/AM14/	RLA File :08/24/040/00278/AM14/	Lic.No/Date:0810125598 14.10.2013	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued for CE Data on 17.4.2014. Reminder to be issued. The case is re-listed for 16.7.2014.				

	Case No.: 4/34/83-ALC1/2013	Party Name: JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date: 6/83-ALC1/2014 18.06.2014	Status: Case Deferred
124	HQ File :01/83/050/00539/AM14/	RLA File :08/24/040/00312/AM14/	Lic.No/Date:0810125595 14.10.2013	Defer Date:16.07.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 16.7.2014.				

	Case No.: 7/34/83-ALC1/2013	Party Name: JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date: 6/83-ALC1/2014 18.06.2014	Status: Case Deferred
125	HQ File :01/83/050/00542/AM14/	RLA File :08/24/040/00310/AM14/	Lic.No/Date:0810125593 14.10.2013	Defer Date:16.07.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 16.7.2014.				

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126	Case No.:9/34/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00544/AM14/	RLA File :08/24/040/00298/AM14/	Lic.No/Date:0810125615 14.10.2013	Defer Date:16.07.2014
	Decision : The Committee considered the case as per agenda and Committee noted that Central Excise Data duly certified by Central Excise from the firm has been received and is being sent to Deptt. of C&PC(Chem Div.). The case is re-listed for 16.7.2014.			

127	Case No.:10/34/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00545/AM14/	RLA File :08/24/040/00297/AM14/	Lic.No/Date:0810125614 14.10.2013	Defer Date:16.07.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem. Div). The case is re-listed for 16.7.2014.			

128	Case No.:11/34/83-ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00546/AM14/	RLA File :08/24/040/00241/AM14/	Lic.No/Date:0810125596 14.10.2013	Defer Date:16.07.2014
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter for CE Data issued on 17.4.2014. Reminder to be issued. The case is re-listed for 16.7.2014			

129	Case No.:14/34/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00549/AM14/	RLA File :08/24/040/00311/AM14/	Lic.No/Date:0810125594 14.10.2013	Defer Date:16.07.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 16.7.2014.			

130	Case No.:12/34/83-ALC1/2013	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00547/AM14/	RLA File :08/24/040/00322/AM14/	Lic.No/Date:0810125648 15.10.2013	Defer Date:16.07.2014
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail/Letter to be issued. The case is re-listed for 16.7.2014.			

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131	Case No.:21/34/83-ALC1/2013	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00556/AM14/	RLA File :05/23/040/00304/AM14/	Lic.No/Date:0510368919 21.10.2013	Defer Date:16.07.2014
	Decision : The Committee considered the case as per agenda and noted that the reply given by the firm is incomplete. Deptt. Of C&PC(PC Div) again D/L issued to firm on 27.5.2014. The case is re-listed for 16.7.2014.			

132	Case No.:63/42/83-ALC1/2013	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00758/AM14/	RLA File :03/95/040/00175/AM14/	Lic.No/Date:0310754803 22.10.2013	Defer Date:16.07.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 16.7.2014.			

133	Case No.:33/41/83-ALC1/2013	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00675/AM14/	RLA File :03/94/040/00648/AM14/	Lic.No/Date:0310755086 23.10.2013	Defer Date:16.07.2014
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail/Letter for CE Data issued on 17.4.2014. The case is re-listed for 16.7.2014.			

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134	Case No.:3/47/83-ALC1/2013	Party Name:ITC LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00819/AM14/	RLA File :09/24/040/00329/AM14/	Lic.No/Date:0910058054 29.10.2013	Defer Date:16.07.2014
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail/Letter for CE Data issued on 17.4.2014. The case is re-listed for 16.7.2014.			

135	Case No.:8/47/83-ALC1/2013	Party Name:ITC LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00824/AM14/	RLA File :09/24/040/00331/AM14/	Lic.No/Date:0910058053 29.10.2013	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail/Letter for CE Data issued on 17.4.2014. The case is re-listed for 16.7.2014.				

136	Case No.:9/47/83-ALC1/2013	Party Name:SIFLON DRUGS	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00825/AM14/	RLA File :09/24/040/00337/AM14/	Lic.No/Date:0910058068 29.10.2013	Defer Date:16.07.2014
Decision : Comments awaited from Deptt. of C&PC (Chem Div.). Re-listed for 16.7.2014.				

137	Case No.:23/47/83-ALC1/2013	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00839/AM14/	RLA File :05/23/040/00308/AM14/	Lic.No/Date:0510369779 29.10.2013	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda and noted that the reply given by the firm is incomplete. Deptt. Of C&PC(PC Div) again D/L issued to firm on 27.5.2014. The case is re-listed for 16.7.2014.				

138	Case No.:7/41/83-ALC1/2013	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00649/AM14/	RLA File :03/95/040/00532/AM14/	Lic.No/Date:0310756115 30.10.2013	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda. The Committee decided				

to call for Central Excise Data duly certified by Central Excise. Letter issued on 17.4.2014 for CE Data. Reminder to be issued. The case is re-listed for 16.7.2014.

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139	Case No.:5/36/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00620/AM14/	RLA File :08/24/040/00333/AM14/	Lic.No/Date:0810126196 31.10.2013	Defer Date:16.07.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 16.7.2014				

140	Case No.:34/41/83-ALC1/2013	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00676/AM14/	RLA File :03/94/040/00690/AM14/	Lic.No/Date:0310756682 01.11.2013	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. Letter issued for CE Data on 17.4.2014. Reminder to be issued. The case is re-listed for 16.7.2014				

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141	Case No.:4/47/83-ALC1/2013	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00820/AM14/	RLA File :03/94/040/00671/AM14/	Lic.No/Date:0310757206 07.11.2013	Defer Date:16.07.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. Letter issued for CE Data on 17.4.2014. Reminder to be issued. The case is re-listed for 16.7.2014.				

Case No.:81/42/83-ALC1/2013	Party Name:LONA INDUSTRIES LIMITED	Meet No/Date:6/83-ALC1/2014	Status:Case Approved
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142	HQ File :01/83/050/00776/AM14/	RLA File :03/95/040/00517/AM14/	18.06.2014 Lic.No/Date:0310757 865 14.11.2013	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their U.O.No.C.II 14010/80/2013-Ch.II dated 20.6.2014, the Committee decided to approve the case as under :-			
	Export Item	Qty.	Import Item	Qty.
	Pigment Copper	1 Kg	1. Urea TG	1.388 Kg
	Phthalocyanine Blue/Copper		2. Phthalic Anhydride	1.100 Kg
	Phthalocyanine (PCB (C.L.No.74160)	Crude Free)	3. Copper Scrap	0.111 Kg
			4. Alkyl Benzene	0.075 Kg
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

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143	Case No.:62/2/83-ALC1/2014	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00019/AM15/	RLA File :07/24/040/00279/AM14/	Lic.No/Date:0710099790 20.11.2013	Defer Date:16.07.2014
	Decision : Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 16.7.2014			

144	Case No.:10/47/83-ALC1/2013	Party Name:ROSS CHEMPACK PRIVATE LTD	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00826/AM14/	RLA File :34/24/040/00183/AM14/	Lic.No/Date:3410038509 21.11.2013	Defer Date:16.07.2014

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Decision :D/L dated 24.4.2014 issued by DC(MSME). Reminder to be issued. D.

listed for 16.7.2014.

145	Case No.:11/47/83-ALC1/2013	Party Name:ROSS CHEMPACK PRIVATE LTD	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00827/AM14/	RLA File :34/24/040/00175/AM14/	Lic.No/Date:3410038508 21.11.2013	Defer Date:16.07.2014
	Decision :D/L dated 24.4.2014 issued by DC(MSME). Reminder to be issued. Re-listed for 16.7.2014.			

146	Case No.:47/2/83-ALC1/2014	Party Name:SHAHENSHAH CHEMICALS,	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00972/AM14/	RLA File :05/24/040/00297/AM14/	Lic.No/Date:0510371451 21.11.2013	Defer Date:16.07.2014
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Letter to be issued to RA, New Delhi. The case is re-listed for 16.7.2014.			

147	Case No.:1/36/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00616/AM14/	RLA File :08/24/040/00361/AM14/	Lic.No/Date:0810126609 22.11.2013	Defer Date:16.07.2014
	Decision :The Committee considered the case as per agenda. Central Excise Data Duly certified by Central Excise from the firm has been received in other license, however items of this license are also same. The case is re-listed for 16.7.2014.			

148	Case No.:2/36/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00617/AM14/	RLA File :08/24/040/00360/AM14/	Lic.No/Date:0810126610 22.11.2013	Defer Date:16.07.2014
	Decision :The Committee considered the case as per agenda. Central Excise Data Duly certified by Central Excise from the firm has been received in other license, however items of this license are also same. The case is re-listed for 16.7.2014.			

149	Case No.:1/39/83-ALC1/2013	Party Name:ACCUMETRIC SILICONES PVT LTD	Meet No/Date:6/83- ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00636/AM14/	RLA File :04/24/040/00160/AM14/	Lic.No/Date:0410152274 27.11.2013	Defer Date:16.07.2014

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Decision : D/L dated 15.4.2014 issued by Deptt. of C&PC(PC.Div). Reminder to be issued. Re-listed for 16.7.2014.

150	Case No.:2/47/83-ALC1/2013	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00818/AM14/	RLA File :09/24/040/00401/AM14/	Lic.No/Date:0910058406 29.11.2013	Defer Date:16.07.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 16.7.2014.			

151	Case No.:2/37/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00624/AM14/	RLA File :08/24/040/00380/AM14/	Lic.No/Date:0810126836 03.12.2013	Defer Date:16.07.2014
	Decision : The Committee considered the case as per agenda. Central Excise Data Duly certified by Central Excise from the firm has been received in other license, however items of this license are also same. The case is re-listed for 16.7.2014.			

152	Case No.:3/37/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00625/AM14/	RLA File :08/24/040/00379/AM14/	Lic.No/Date:0810126837 03.12.2013	Defer Date:16.07.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 16.7.2014.			

153	Case No.:42/2/83-ALC1/2014	Party Name:GALAXY IMPEX (INDIA)	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00967/AM14/	RLA File :13/24/040/00039/AM14/	Lic.No/Date:1310045266 03.12.2013	Defer Date:16.07.2014
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C&PC(Chem Div). The case is re-listed for 16.7.2014.			

	Case No.:6/47/83-ALC1/2013	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:6/83-ALC1/2014	Status:Case Deferred

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154	HQ File :01/83/050/00822/AM14/	RLA File :03/94/040/00672/AM14/	18.06.2014 Lic.No/Date:0310760754 05.12.2013	Defer Date:16.07.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for				

16.7.2014.

155	Case No.: 51/47/83-ALC1/2013	Party Name: UNITED CHLORO-PARAFFINS PVT.LTD.,	Meet No/Date: 6/83-ALC1/2014 18.06.2014	Status: Case Deferred
	HQ File :01/83/050/00867/AM14/	RLA File :02/24/040/00128/AM14/	Lic.No/Date:0210197464 06.12.2013	Defer Date:16.07.2014
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem Div) on 5.6.2014. The case is re-listed for 16.7.2014.			

156	Case No.: 52/47/83-ALC1/2013	Party Name: UNITED CHLORO-PARAFFINS PVT.LTD.,	Meet No/Date: 6/83-ALC1/2014 18.06.2014	Status: Case Deferred
	HQ File :01/83/050/00868/AM14/	RLA File :02/24/040/00133/AM14/	Lic.No/Date:0210197466 06.12.2013	Defer Date:16.07.2014
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem Div) on 5.6.2014. The case is re-listed for 16.7.2014.			

157	Case No.: 32/47/83-ALC1/2013	Party Name: ROSS CHEMPACK PRIVATE LTD	Meet No/Date: 6/83-ALC1/2014 18.06.2014	Status: Case Deferred
	HQ File :01/83/050/00848/AM14/	RLA File :34/24/040/00174/AM14/	Lic.No/Date:3410038658 09.12.2013	Defer Date:16.07.2014
	Decision : D/L dated 24.4.2014 issued by DC(MSME). Reminder to be issued. Re-listed for 18.6.2014.			

Case No.: 20/47/83-	Party Name: SARAF	Meet No/Date: 6/83-	
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	ALCI/2013	CHEMICALS LTD.	Meet No/Date:6/83-ALCI/2014 18.06.2014	Status:Case Deferred
158	HQ File :01/83/050/00836/AM14/	RLA File :03/95/040/00721/AM14/	Lic.No/Date:0310761162 10.12.2013	Defer Date:16.07.2014
Decision :D/L dated 1.5.2014 issued by Deptt. of C&PC(PC.Div). Reminder to be issued. Re-listed for 16.7.2014.				

	Case No.:2/39/83-ALCI/2013	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:6/83-ALCI/2014 18.06.2014	Status:Case Deferred
159	HQ File :01/83/050/00637/AM14/	RLA File :31/83/040/00101/AM14/	Lic.No/Date:3110061566 16.12.2013	Defer Date:16.07.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 16.7.2014.				

	Case No.:30/47/83-ALCI/2013	Party Name:R. K. INDUSTRIES	Meet No/Date:6/83-ALCI/2014 18.06.2014	Status:Case Deferred
160	HQ File :01/83/050/00846/AM14/	RLA File :34/24/040/00229/AM14/	Lic.No/Date:3410038735 17.12.2013	Defer Date:16.07.2014
Decision :Comments awaited from DIPP. Re-listed for 16.7.2014.				

	Case No.:34/47/83-ALCI/2013	Party Name:RUSHABH INVESTMENT PVT. LTD.	Meet No/Date:6/83-ALCI/2014 18.06.2014	Status:Case Deferred
161	HQ File :01/83/050/00850/AM14/	RLA File :31/83/040/00173/AM14/	Lic.No/Date:3110061585 17.12.2013	Defer Date:16.07.2014
Decision :Comments awaited from DIPP. Re-listed for 16.7.2014.				

	Case No.:35/47/83-ALCI/2013	Party Name:RUSHABH INVESTMENT PVT. LTD.	Meet No/Date:6/83-ALCI/2014 18.06.2014	Status:Case Deferred
162	HQ File :01/83/050/00851/AM14/	RLA File :31/83/040/00177/AM14/	Lic.No/Date:3110061586 17.12.2013	Defer Date:16.07.2014

Decision :Comments awaited from DIPP. Re-listed for 16.7.2014.

Case No.:28/47/83-ALC1/2013	Party Name:J K PARAS POLYCOATS LIMITED	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
163 HQ File :01/83/050/00844/AM14/	RLA File :05/23/040/00388/AM14/	Lic.No/Date:0510373934 18.12.2013	Defer Date:16.07.2014

Decision :The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to Deptt. of C&PC(PC.Div) on 5.6.2014. Deptt. of C&PC(PC Div) was asked to expedite their comments. The case is re-listed for 16.7.2014.

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Case No.:27/47/83-ALC1/2013	Party Name:DR AYKAN CHEMICALS PVT LTD	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
164 HQ File :01/83/050/00843/AM14/	RLA File :05/23/040/00378/AM14/	Lic.No/Date:0510374100 19.12.2013	Defer Date:16.07.2014

Decision :The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to DIPP on 5.6.2014. Deptt. of C&PC(PC Div) was asked to expedite their comments. The case is re-listed for 16.7.2014.

Case No.:53/47/83-ALC1/2013	Party Name:SHOBKAA IMPEX,	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
165 HQ File :01/83/050/00869/AM14/	RLA File :32/24/040/00018/AM14/	Lic.No/Date:3210071223 23.12.2013	Defer Date:16.07.2014

Decision :The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to Deptt. of C&PC(PC.Div) on 5.6.2014. Deptt. of C&PC(PC Div) was asked to expedite their comments. The case is re-listed for 16.7.2014.

Case No.:29/47/83-ALC1/2013	Party Name:BIC AUTO PVT.LTD.	Meet No/Date:6/83-ALC1/2014	Status:Case Deferred
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		18.06.2014	
166	HQ File :01/83/050/00845/AM14/	RLA File :05/23/040/00399/AM14/	Lic.No/Date:0510374431 24.12.2013
		Defer Date:16.07.2014	
Decision : D/L dated 20.5.2014 issued by DIPP. Reminder to be issued. The case is re-listed for 16.7.2014.			

		18.06.2014	
167	Case No.:42/47/83- ALC1/2013	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:6/83- ALC1/2014 18.06.2014
		Status:Case Deferred	
	HQ File :01/83/050/00858/AM14/	RLA File :03/95/040/00775/AM14/	Lic.No/Date:0310763282 24.12.2013
		Defer Date:16.07.2014	
Decision : Comments awaited from DIPP. Re-listed for 16.7.2014.			

		18.06.2014	
168	Case No.:43/47/83- ALC1/2013	Party Name:ACPL EXPORTS PVT.LTD.	Meet No/Date:6/83- ALC1/2014 18.06.2014
		Status:Case Deferred	
	HQ File :01/83/050/00859/AM14/	RLA File :05/23/040/00350/AM14/	Lic.No/Date:0510374406 24.12.2013
		Defer Date:16.07.2014	
Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C&PC(Chem.Div). The case is re-listed for 16.7.2014.			

		18.06.2014	
169	Case No.:40/47/83- ALC1/2013	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:6/83- ALC1/2014 18.06.2014
		Status:Case Deferred	
	HQ File :01/83/050/00856/AM14/	RLA File :03/95/040/00592/AM14/	Lic.No/Date:0310763563 27.12.2013
		Defer Date:16.07.2014	
Decision : D/L dated 2.5.2014 issued by Deptt. of C&PC(PC.Div). Reminder to be issued. Re-listed for 16.7.2014.			

		18.06.2014	
170	Case No.:5/48/83- ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:6/83- ALC1/2014 18.06.2014
		Status:Case Deferred	
	HQ File :01/83/050/00874/AM14/	RLA File :08/24/040/00399/AM14/	Lic.No/Date:0810127478 27.12.2013
		Defer Date:16.07.2014	
Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise. The case is			

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Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 16.7.2014.

176	Case No.:63/2/83-ALC1/2014	Party Name:FICUS PAX PVT. LTD.,	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00020/AM15/	RLA File :07/24/040/00306/AM14/	Lic.No/Date:0710101049 02.01.2014	Defer Date:16.07.2014
	Decision : Comments awaited from DIPP. Re-listed for 16.7.2014.			

177	Case No.:24/2/83-ALC1/2014	Party Name:INDOTAN CHEMICALS LTD.,	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00949/AM14/	RLA File :02/24/040/00158/AM14/	Lic.No/Date:0210198446 03.01.2014	Defer Date:16.07.2014
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C&PC(Chem.Div). The case is re-listed for 16.7.2014.			

178	Case No.:15/2/83-ALC1/2014	Party Name:KMB TRADING CORPORATION P LTD,	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00015/AM15/	RLA File :32/24/040/00020/AM14/	Lic.No/Date:3210071824 06.01.2014	Defer Date:16.07.2014
	Decision : D/L dated 16.5.2014 issued by DIPP. Reminder to be issued. The case is re-listed for 16.7.2014.			

179	Case No.:14/2/83-ALC1/2014	Party Name:SAINT-GOBAIN GLASS INDIA LTD	Meet No/Date:6/83-ALC1/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00014/AM15/	RLA File :04/24/040/00222/AM14/	Lic.No/Date:0410154080 08.01.2014	Defer Date:16.07.2014
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to DIPP on 22.5.2014, DIPP was asked to expedite their comments. The case is re-listed for 16.7.2014.			

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Respectable Members, The case is re-listed for 16.7.2014.

180	Case No.:49/2/83-ALCI/2014	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:6/83-ALCI/2014 18.06.2014	Status:Case Deferred
	HQ File :01/83/050/00974/AM14/	RLA File :08/24/040/00438/AM14/	Lic.No/Date:0810127882 09.01.2014	Defer Date:16.07.2014
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 16.7.2014.			











